

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
CA(CAA)-58(PB)/2019

IN THE MATTER OF:

Fast Track Diagnostics Asia &
Siemens Health care Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT

For the Petitioner

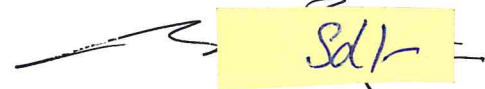
Mr. P. Nagesh, Mr. Suman Kumar Jha & Mr. Afnaan
Siddiqui, Advs.

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)